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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>W.P.(C) 10041/2018 & CM APPL. 39171/2018</u>

KHANDELWAL LABORATORIES P. LTD. ..... Petitioner

Through Mr Sachin Gupta, Advocate.

versus

UNION OF INDIA AND ANR.

..... Respondents

Through

**CORAM:** 

HON'BLE MR. JUSTICE VIBHU BAKHRU

ORDER 15.11.2018

**%** 15.

List on 08.01.2019.

VIBHU BAKHRU, J

**NOVEMBER 15, 2018** pkv